

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 51471 of 2015

[Arising out of Order-in-Appeal No. JNK-EXCUS-000-APP-922-924-14-15 dated 30.01.2015 passed by the Commissioner (Appeals), CE & Cus., Chandigarh-II]

Emcure Pharmaceuticals

.....Appellant

Phase II, SIDCO Industrial Complex,
Bari Brahamana, Jammu, J&K 181133

VERSUS

**Commissioner of Central Excise and
Service Tax, Chandigarh-II**

.....Respondent

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

WITH

Excise Appeal No. 51472 of 2015

[Arising out of Order-in-Appeal No. JNK-EXCUS-000-APP-922-924-14-15 dated 30.01.2015 passed by the Commissioner (Appeals), CE & Cus., Chandigarh-II]

Emcure Pharmaceuticals Ltd

.....Appellant

Phase II, SIDCO Industrial Complex,
Bari Brahamana, Jammu, J&K 181133

VERSUS

**Commissioner of Central Excise and
Service Tax, Chandigarh-II**

.....Respondent

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

AND

Excise Appeal No. 51473 of 2015

[Arising out of Order-in-Appeal No. JNK-EXCUS-000-APP-922-924-14-15 dated 30.01.2015 passed by the Commissioner (Appeals), CE & Cus., Chandigarh-II]

Emcure Pharmaceuticals Ltd

.....Appellant

Phase II, SIDCO Industrial Complex,
Bari Brahamana, Jammu, J&K 181133

VERSUS

**Commissioner of Central Excise andRespondent
Service Tax, Chandigarh-II**

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

APPEARANCE:

None for the Appellant (Request for withdrawal of the appeals)

Mr. Goverdhan Dass Bansal, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

FINAL ORDER NO. 60775-60777/2025

DATE OF HEARING: 09.07.2025

DATE OF DECISION: 09.07.2025

S. S. GARG :

The appellant have sent a letter requesting for withdrawal of their appeals. Prayer is allowed; accordingly, all three appeals are dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**